

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

121

Appeal No. 790/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10THAUGUST, 2018, 10:30 A.M

Name of the Company	Starmark Nirman Pvt. Ltd. -Vs- ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Rakita Raban Bishwal
(Adv.) } Petitioner
2) Anil Chandhuri
(Adv.) }
Anil Chandhuri
10/8/18

ORDER

The Ld. Counsel for the appellant appears. RoC has not filed report in spite of service of notice. The matter to come up for further consideration on 26.09.2018.

List the matter on 26.09.2018.

Sd

(M. B. Gosavi)
Member(J)